

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 158 OF 2016**

**Dated: 22<sup>nd</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>Nuvoco Vistas Corporation Ltd.</b>	<b>....</b>	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Chhattisgarh State Electricity Regulatory Commission &amp; Anr.</b>	<b>....</b>	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Gaurav Bahl

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1

Mr. P.C. Sen, Sr. Adv.  
Mr. Apporv Kurup  
Mr. A.C. Boxipatra  
Ms. Nidhi Mittal for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **25.04.2019**.

**(S.D. Dubey)  
Technical Member**

*Js/kt*

**(Justice Manjula Chellur)  
Chairperson**